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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 373/2017 in T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

Name of the Company: Yogesh Mehra & Ors.
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Venkatesh Dhond	Br. Adv.	Petitioner No-1	<i>[Signature]</i>
2.	Mr. Shyam Kapadia	Adv.	Petitioner No.1	<i>[Signature]</i>
3.	Mr. Anip Gandhi	Adv.	Petitioner No.1	
4.	Mr. Rahul Jain	Adv.	Petitioner No.1	
5.	Mr. Indranil Deshmukh	Adv.	Petitioner No 2	
6.	Mr. Vireet Unnikrishnan	Adv.	Petitioner No 2	
7.	Ms. Manasa. S	Adv.	Petitioner No 2	<i>[Signature]</i>
8.	Mr. Arjun Sreenivas	Adv.	Petitioner No. 2	
9.	Ms. Olga humepereira	Adv.	Petitioner No. 2	
10.	Mr. Rohan Kelkar	Adv.	Petitioner Nos. 3 to 7	<i>[Signature]</i>
11.	Mr. Sahil Shah	Adv.	Petitioner No. 3 to 7	<i>[Signature]</i>
12.	Mr. Sudipto Sarker	Sr. Adv.	} Resp NO.1	A
13.	Ms. Kanika Sharma	Adv.		
14.	Ms. Shoheda Madanwala	Adv.		
15.	Mr. Mihir Thakore	Sr. Adv.	} Resp nos 3 & 4	A
16.	Mr. Sril Thakore	Adv.		
17.	Ms. Saoralh Sperkas	Sr. Adv.	} Resp. No 1	A
18.	Ms. Virek A. Vashi	Adv.		
	Mr. [Name]	Adv.	[Representation]	[Signature]
	Mr. [Name]	Adv.	[Representation]	[Signature]
	Mr. [Name]	Adv.	[Representation]	[Signature]
	Mr. [Name]	Adv.	[Representation]	[Signature]

ORDER

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for petitioner no. 1. Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumeperiera present for petitioner no. 2. Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7. Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi present for Respondent no. 1 in IA 373/2017.

Heard learned Counsel for applicant.

Application is admitted.

Respondent counsel wants to file reply.

Respondents in the application shall file their reply within two weeks serving a copy in advance to other sides.

List the matter on 01.12.2017 along with connected application that are part heard in TP 206/2016 before Single Bench.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.